IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-59-2020 IN WP NO.103-2020

Mrs. Fatima Fernandes and others

..... Petitioners

Versus

Mr. Cornelio Colaco and others

..... Respondents

Mr. Anthony D' Silva, Advocate for the Petitioners.

CORAM: DAMA SESHADRI NAIDU, J. DATE: 10TH JULY, 2020.

ORDER:

The order dated 3/7/2020, now under review, was passed by the Hon'ble Justice Nutan D. Sardessai. I reckon it as appropriate if the same Hon'ble Judge hears this review application, too. At any rate, the Registry will list the matter before the appropriate Bench as per the practice prevailing.

2. Post the matter on 17.7.2020.

DAMA SESHADRI NAIDU, J.

AP/-